

F. No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.02.2026

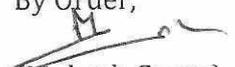
**ORDER NO. 16 of 2026**

Hon'ble President is pleased to partially modify the roster order no. 211 of 2025 from **02.03.2026** to **02.04.2026** for **CESTAT, Chennai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 02.03.2026 to 02.04.2026	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. M. Ajit Kumar, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
	Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical) and Mr. Ajayan T. V., Hon'ble Member (Judicial)	Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /" court proceedings".

By Order,  
  
(Mukesh Gupta)  
Deputy Registrar

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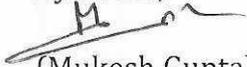
Hon'ble President is pleased to order the sitting commencing from **02.03.2026** to **01.05.2026** for **CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 02.03.2026 to 01.05.2026	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Customs Excise and Service Tax Division Bench matters
	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Single Member Bench matters
	Dr. S. K. Pati, Hon'ble Member (Judicial)	

Note:

1. In the event of leave/tour of Mr. S. K. Mohanty, Member (Judicial), Mr. Ajay Sharma, Member (Judicial) and in whose absence, Dr. S. K. Pati, Member (Judicial) will sit in the Division Bench. In the event of leave/tour of Technical Member the Judicial Member will also sit in Single Member Bench.
2. All part heard matters are released for fresh hearing before the regular bench. However, matters released for clarification after conclusion of hearing will be heard by the same bench.
3. The sitting will, however, be subject to vacation/holidays as published.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders/court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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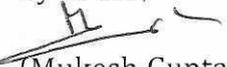
**ORDER NO. 18 of 2026**

Hon'ble President is pleased to order the sitting commencing from **02.03.2026** to **01.05.2026** for **CESTAT, Ahmedabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 02.03.2026 to 06.03.2026,	Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. Satendra Vikram Singh, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.
From 30.03.2026 to 10.04.2026 and From 27.04.2026 to 01.05.2026	Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial)	Single Member Bench matters.
From 09.03.2026 to 13.03.2026	Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. Satendra Vikram Singh, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
	Mr. Sanjiv Srivastava, Hon'ble Member (Technical) and Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial)	Customs Division Bench matters and recused matters
From 16.03.2026 to 27.03.2026 and From 13.04.2026 to 24.04.2026	Mr. Somesh Arora, Hon'ble Member (Judicial)	Single Member Bench matters.
	Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial) and Mr. Satendra Vikram Singh, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.

Note:

1. If the Judicial Member in the Division Bench is on leave/tour, the Judicial Member sitting in Single Member Bench will sit in the Division Bench. If the Technical Member in the Division Bench is on leave/tour, the Judicial Member will also sit in Single Member Bench.
2. All part heard matters are released for fresh hearing before the regular bench.
3. The sitting will, however, be subject to the vacations/holidays as published.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,  
  
(Mukesh Gupta)  
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**ORDER NO. 19 of 2026**

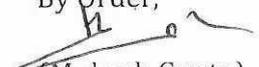
Hon'ble President is pleased to order the sitting commencing from **02.03.2025** to **01.05.2026** for **CESTAT, Bangalore** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 02.03.2025	Dr. D. M. Misra, Hon'ble Member (Judicial) and Ms. R. Bhagya Devi, Hon'ble Member (Technical)	Customs Division Bench matters
to 01.05.2026	Mr. P. A. Augustian, Hon'ble Member (Judicial) and Mr. Pullela Nageswara Rao, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. All part heard matters are released for fresh hearing before the regular bench.
4. The sitting will, however, be subject to the vacations/holidays as published.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /" court proceedings".

By Order,

  
(Mukesh Gupta)  
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Deputy Registrar